

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2019

NAME OF THE COMPANY: ROC V/s M/s Nirmala Sahu Business Complex Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(1) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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Sh. Krishna Dev Vyas, Advocate for the appellant is present.

No one present on behalf of the Respondent.

From the perusal of record, it appears that the case is fixed for filing the reply. The respondent is directed to file the reply, if any, on 25th September, 2019.

No further adjournment will be granted.

List the matter on 25th September, 2019.

Dated: 12.09.2019

— Sd —

**A.R.K SINHA
MEMBER (J)**